

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**COCP NO. 137/Chd/HP/2017
IN
CP NO.6(ND)/2009**

Umak Investment Company Pvt. Ltd. ...Petitioner

Versus.

Sh. Harmeet Singh Ghai & Ors. ...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Gaurav Mankotia, Advocate for petitioner.
None for respondents.

On request, matter is adjourned to 22.05.2017 for hearing.



(Justice R.P. Nagrath)
Member (Judicial)

May 03, 2017

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